GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1938
ANSWERED ON:09.03.2015
SOCIAL SECURITY FOR CONTRACTUAL EMPLOYEES
Tripathi Shri Sharad

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to provide salary, pension and other facilities available under social security scheme to the employees appointed on contractual basis in Government offices at par with permanent Government employees;
- (b) if so, the time by which the said proposal is likely to be implemented; and
- (c) whether there is also a proposal to regularize contractual employees and if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a): No, Madam. There is no such proposal.
- (b): In view of the reply to (a) above, question does not arise.
- (c): All contractual appointments made by Government are governed by the respective contract documents signed between the Government and parties concerned. The compensations and other benefits payable to the contractual employees form a part of the contract document.